

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA

ORDER NO- 190 /2016

Consequent upon transfer of Judicial Officers, patna and in pursuance of the directions contained in Hon'ble Court's letter no.7181-82/A.D (apptt.)/XXVII-05-1996 dated 04.05.2013 concerning decentralization of the power of taking cognizance in police complaint cases, the allocation of police stations to the A.C.J.M & Judicial Magistrates are made as follows with immediate effect:-

Sl.No	Name of the officer/Court	Name of Police Station allotted
1.	Sri Om Prakash V,C.J.M	Kotwali,Pirbahore & Traffice
2.	Sri Ajit Kumar Mishra, Sub Judge-I-cum-A.C.J.M	Jakkanpur
3.	Sri Raj Narayan Nigam,Sub Judge-XV-cum-A.C.J.M	Hawai Adda
4.	Sri Sanjay Kumar Sinha,Sub Judge-IV-cum-A.C.J.M	ShashtriNagar
5.	Sri Krishna Mohan Tiwary,Sub Judge-II-cum-A.C.J.M	Sachivalay
6.	Sri Javed Ahmad Khan,Sub Judge-Vi-cum-A.C.J.M	GandhiMaidan
7.	Sri Rahul Kumar,Sub Judge-VIII-cum-A.C.J.M	Beur
8.	Sri Satya Priya Anand,Sub Judge-IX-cum-A.C.J.M	Gopalpur
9.	Smt. Sachi Mishra,Sub Judge-XI-cum-A.C.J.M	A.T.S
10.	Sri Abhijit Kumar,Sub Judge-III-cum-A.C.J.M	Rajiv Nagar
11.	Sri Om Prakash VI, Sub Judge-VII-cum-A.C.J.M	KadamKuan
12.	Smt.Kumari Vijaya,Sub Judge-X-cum-A.C.J.M	Patrakar Nagar
13.	Sri Ratneshwar Kumar Singh,Sub Judge-XII-cum-A.C.J.M	Patliputra
14.	Sri Nishant Kumar Priyadarshi,Sub Judge-XIII-cum-A.C.J.M	Ram Krishnanagar
15.	Smt. Sangeeta Rani,Sub Judge,XIV, -cum-A.C.J.M	Gardanibagh
16.	Sri Pravin Kumar Singh,Spcl Judge,C.B.I, patna-cum-A.C.J.M	S.K Puri
17.	Smt.Gayatri Kumari,Spcl Judge,C.B.I-II, -cum-A.C.J.M	Parsa Bazar
18.	Md. Inam Khan,S.D.J.M,Patna	Digha
19.	Smt. Sarika Bahalia,J.M 1 st Class,patna	Mahila
20.	Smt.Shema Eram,J.M 1 st Class,Patna	Phulwari Sharif
21.	Smt. Ritu Kumari,J.M 1 st Class,Patna	Buddha Colony
22.	Smt. Madhavi Singh, J.M 1 st Class,Patna	Kankarbagh

The records relating to the Police Station concerned stand transferred to the court concerned.


Communicate to all concerned.

Memo no. 338-377/Criminal


District & Sessions Judge, Patna

14-11-16
Dated, Patna th 14 November, 2016

Copy forwarded to all the courts concerned/The Secretary ,District Bar Association, Patna/The Judge-In-Charge, Civil Courts, Patna/The Senior S.P, Patna/The City S.P, Patna/The S.P (Rural),Patna/The S.P(Traffic),Patna for information and needful.

By Order

I/C Registrar, Civil Courts, Patna
14 -11-16